

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

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PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION

: 397/398

S.No.

Name (in Capital)

Represented by

Signature

(1) T.V.P. Saini
Sandeep
for Ciba Vishnu

Counsel Rev
L3

T.v.P. Saivil

(2) AKSHAYA RAMADURAI
for M/s. R. PARTHASARATHY

Counsel for
R1, R2 & R4

R. Hardy

(3) M. Jayashree
for
V Mahesh & Associates

Counsel for
Petitioner

M. Jayant

ORDER

Ms M Jayashree, representing senior counsel for petitioner present. Ms Akshaya Ramadurai, representing counsel for R1, R2 & R4 and Shri T V P Sai Vihari, counsel for R3 are present. Representing counsel for R1, R2 & R4 prayed time for submitting final arguments. Time extended at request. Put up on 10.03.2017 at 10.30 A.M.


Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)